

Minutes of the meeting held on 22nd May, 2018 at 1500 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Yashovardhan Azad, Information Commissioner
Prof. M. Sridhar Acharyulu, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Shri Bimal Julka, Information Commissioner
Shri D.P. Sinha, Information Commissioner
Additional Secretary to the Commission, assisted by other officers.

Agenda No.1: Action taken on earlier meeting's decision

The Commission was informed of the action taken on the decisions of the Commission's meeting held on 8.05.2018.

Action: JS(Admn)

Agenda No.2: Quality issues

Video conferencing quality was discussed. The instructions to NIC for improving VC quality may be reiterated.

Action: JS(MR)

Agenda No.3: Restatement of Values of Judicial Life

Deferred.

Action: JS (Admn)

Agenda No.4: DoPT letter on RTI Draft Rules

Discussed. To be put in next meeting.

Action: JS(Law)

Agenda No.5: Delegation of powers to Registrar

Approved.

Action: JS (Admn)

Agenda No.6: Penalties

Discussed.

Action: Registrar

Agenda No.7: Engagement of Interns

The scheme for interns approved with following changes: (a) Minimum period of internship may be reduced from 2 months to 1 month. (b) The work may be assigned by the Information Commissioner or any other offices with whom the intern is attached. The work would include one paper on a suitable subject. (c) Certificate of working with CIC as intern shall be issued by the Registrar on satisfactory completion of the internship and including acceptance of paper. (d) The concerned IC may choose to issue an appreciation letter to the intern, if he so desires.

Action: Registrar

Agenda No.8: Annual Convention - 2019

Discussed.

Action: All JS

Agenda No.9: Court Orders apparently infringing the CIC jurisdiction

Discussed.

Action: JS(Law)

Agenda No.10: Hearing of cases where, where more than one public authority has to reply

Deferred.

Action: Registrar

Agenda No.11: Case of Jagdish Tulshiram Tanbe in the High Court against the order of CIC

It was decided not to defend the case.

Action: JS(Law)


(S.P. Beck)

Joint Secretary (Admn)


24.05.2018

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (YA)
3. PPS to Information Commissioner (SA)
4. PPS to Information Commissioner (SB)
5. PPS to Information Commissioner (BJ)
6. PPS to Information Commissioner (DP)
7. PPS to Information Commissioner (AB)
8. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
2. Shri Sushil Kumar, DS(Admn)
3. Shri S.K. Rabbani, DS(Gen. Admn)
4. Shri T.K. Mohapatra, DR
5. Shri K.A. Talwar, DR
6. Shri U.C. Joshi, DR
7. Shri Surender Rohilla, Consultant
8. Shri R.L. Gupta, Consultant
9. Shri S C Sharma, Consultant
10. Shri R.P. Grover, Consultant
11. Shri H.P. Sen, Consultant
12. Shri K.L. Das, Consultant
13. Shri A.K. Talpatara, Consultant


(S.P. Beck)

Joint Secretary (Admn)

24.05.2018